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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 1978/2022

CJ INFRASTRUCTURE PVT LTD & ANR. .... Petitioners

Through: Mr. Mandeep Singh Vinaik and Ms.  
Simmi Bhamrah, Advocates

versus

DELHI DEVELOPMENT AUTHORITY ..... Respondent

Through: Mr. Rajendra Sahu, Mr. Shiv  
Ambardar and Mr. Guru Chandan  
Dass, Advocates

**CORAM:**

**HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA**

**ORDER**

% **06.12.2022**

The matter could not be taken up today as there is an inauguration of  
S-Block Building.

List the matter on 20.03.2023.

**BY ORDER**

**COURT MASTER**

**DECEMBER 06, 2022/rhc**